

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3125
ANSWERED ON:22.03.2002
TRANSACTION VALUE
GADDE RAMAMOCHAN

Will the Minister of FINANCE be pleased to state:

- (a) the revenue loss of the Union Government for the year 2000-2002 with regard to the pharmaceutical formulations released on `Transaction Value` n account of the Notification No. 354/81/2000-TRU issued by his Ministry;
- (b) whether the Government have received any request from IDMA to change the assessment of excise duty on the pharmaceutical formulations on MRP basis with abutment, from the existing procedure on the basis of `Transaction Value`;
- (c) if so, whether the Government are reconsidering to change the levy of Excise Duty on the Pharmaceutical formulations from `Transaction Value` to MRP basis; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N.RAMACHANDRAN)

- (a) The excise duty collected from pharmaceutical products during the year 2001-2002 is expected to be higher than the collection during 2000-2001 and also during 199-2000. As such there is no loss of revenue.
- (b) Yes, Sir.
- (c)&(d) The proposal is under consideration of the Government.